

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. OA 916 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman  
Hon'ble Mr. S. Dasgupta, Administrative Member

AMAL CH. GHOSH

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Ms. K. Banerjee, counsel

Heard on : 2.6.98

Order on : 2.6.98

O R D E R

S.N. Mallick, VC

None appears for the petitioner when the matter is called for admission hearing today. It is noted that none appeared for the petitioner on three earlier successive occasions. Ms. K. Banerjee, counsel appears for the respondents. The application is therefore dismissed for default. No order as to costs.

  
MEMBER (A)

  
VICE-CHAIRMAN

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